# HIGH COURT OF JUDICATURE AT ALLAHABAD

# MODIFICATION

## DATED: ALLAHABAD: August 3, 2009

#### No. 1483 /A.R(S)/2009

Sri Satyawan Singh, Civil Judge, Junior Division, Garhmukteshwar (Ghaziabad) is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Garhmukteshwar(Ghaziabad0.

#### BY ORDER OF THE COURT,

# Sd/-(DINESH GUPTA) REGISTRAR GENERAL

## No. 348 /AR (S)/2009: Allahabad: Dated: August 3, 2009

In continuation to Court's endorsement no. 256/AR(S)/2009 dated 1.6.2009, copy forwarded for information & necessary action to:

The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.

- 1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
- 2. Pramukh Sachiv Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
- 3. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
- 4. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
- 5. The Registrar, High Court, Lucknow Bench, Lucknow (Information available on E-mail).
- 6. The District & Sessions Judge, Ghaziabad in reference his letter no. 2380/I dated 15.07.2009i(Information available on E-mail).
- 7. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
- 8. The Registrar (Confidential), High Court, Allahabad.
- 9. The Officer on Special Duty (Computer)/ Incharge Computer Centre, High Court, Allahabad.
- 10. The Deputy Registrar (Budget), High Court, Allahabad.
- 11. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
- 12. The Section Officer (Admin. H) Section, High Court, Allahabad.
- 13. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
- 14. P.S. to Hon'ble Judge, Ghaziabad (Information available on E-mail).

## BY ORDER OF THE COURT.

Sd/-(VIRENDRA KUMAR SRIVASTAVA) ASSISTANT REGISTRAR (SERVICES)